

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

20.C.P.(IB)-2748(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.11.2019**

NAME OF THE PARTIES: Bhagwati Trading Company

v/s.

Darshan Developers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ms. Khushboo Deshmukh, Advocate, undertakes to file Vakalatnama on
behalf of the Corporate Debtor and seeks time to file reply. Time granted.

List this matter on 13.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)